

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4736

ANSWERED ON:23.04.2010

CENTRAL GOVERNMENT EMPLOYEES WELFARE HOUSING ORGANIZATION (CGEWHO)NO.

Gowda Shri D.B. Chandre

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Earnest Money Deposits or instalments money of a number of allottees/applicants who withdrew from the Central Government Employees Welfare Housing Organisations' (CGEWHO) various housing schemes or whose allotments were cancelled by the Organisation on various charges is still lying with the Organisation unclaimed;

(b) if so, the details thereof; and

(c) the steps taken by the CGEWHO to pay them back their money?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (c): Yes Madam. The position as reported by the Central Government Employees Welfare Housing Organisation (CGEWHO) in this regard is given at Annexure. CGEWHO has further reported that the information regarding unclaimed Earnest Money Deposit or Installment Money pending with the CGEWHO was intimated to each concerned beneficiary more than once. As the Organization has not received any response from concerned beneficiaries, the list of unclaimed Earnest Money Deposit or Installment Money is posted on the website (www.cgewho.nic.in) of the Organization advising them to submit requisite documents for refund of amounts to them.